

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 42/(MAH)/2012
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)


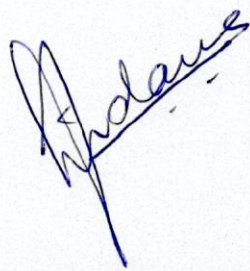
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016

NAME OF THE PARTIES:

M/s. Woodward Impex Pvt. Ltd.
V/s.

M/s. The Podar Mills Limited

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	YAKSHAY CHHEDA 1/b. Omkar Kulkarni and Rohit Das A Associates. Resp. No. 2, 5, 6, 7	Counsel	
2.	Ms. Firdaus Moosa i/b Mr. Chetan Samre for Resp No-1 Podar Mills Ltd (new management)	Counsel	

Order

CP No. 42/397-398/CLB/MB/MAH/2012

The Counsel appearing on behalf of R1 filed rejoinder to the reply filed
by R2, R5, R6 & R7 in CA No.97/2015.

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: 2 :

CP No.42/(MAH)/2012

List this matter for hearing on 4.1.2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)